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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.NO.1532/2004

New Delhi, this the 28th day of June, 2004

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN  
HON'BLE SHRI S.A.SINGH, MEMBER (A)

L.C.Jindal  
s/o Sh. F.C.Jindal  
r/o 4, Partap Nagar, Jail Road  
New Delhi - 64. ... Applicant

(By Advocate: Sh. Yogesh Sharma)

Versus

1. Union of India through  
The Secretary  
Department of Science & Technology  
Ministry of Science & Technology  
Technology Bhawan, New Mehrauli Road  
New Delhi - 16.

2. Director General of Meteorology  
India Meteorological Department  
Mausam Bhawan, Lodhi Road  
New Delhi - 03. ... Respondents

O R D E R (Oral)

Justice V.S. Aggarwal:-

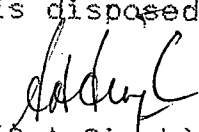
By virtue of the present application, the applicant seeks a direction to the respondents to consider his claim for promotion to the post of Director from the date his junior persons have been promoted and also to grant him full pay and allowances of the post of Metereologist Gr.I from 1.10.1996.


2. In this regard, the applicant admittedly has submitted a representation copy of which is Annexure-A1. We are informed that decision has not been taken.

3. Taking stock of these facts, it is directed that Director General of Metereology would consider

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the said representation of the applicant and pass an appropriate speaking order preferably within four months of the receipt of the certified copy of the present order and communicate it to the applicant. OA is disposed of.

  
(S.A. Singh)  
Member (A)

  
(V.S. Aggarwal)  
Chairman

/dkm/